6

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 223/16	TP 83/17	Hearing	433(e)/ 433(f)	Krystal Integrated Services Pvt. Ltd. Vs Indiaontime Express Pvt. Ltd.

SL. N

NO.

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1018

Anubhab Sarkar (for Petitioner) Anubhab Sarkar

080 4168 7456 99803 3240D

Counsel for petitioner is present. He has filed Form No.5 in the Registry today. Registry is directed to check and put up.

List it on 10.08.2017.

MEMBER (J)

MEMBER (T)